## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name	of the Company	Ramsarup Industries Ltd		
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	JISHNU CHOUDHURY ADV			
2.	SID-HARTHA SHARMA, AM			
3.	11100			Moden 7
4.	STATA	NAMRATA BASU,	ADV	
3	MANJU B	HUTERIA, ADV	7 1000	N
2.		A BASU, ADV	7 ARCIL	29/07/0017
		HUNJHUNWALA,	ADV	3/0./2017
	RATNANK		S. Aduly ICICI	Sulvant
2	SIDDHART	HA DATTA, Ad		25/07/17
		DWIVEDI, Adv.		
		2	P.T.	0.

## ORDER

Ld. Counsels for the corporate debtor, ARCIL and ICICI are present.

Heard. Reserved for order.

Sd. (Vijai Pratap Singh) Member (J)